

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 113 of 2015 &
IA Nos. 183, 184, 185 and 186 of 2015**

Dated: 5th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Niko Resources Ltd. Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhas Kumar
Mr. M.G. Ramachandran
Ms. Maulishree Gupta
Ms. Preksha Dugar

Counsel for the Respondent(s) : Ms. Aparna Vohra

Ms. Ranjana Roy Gawai
Ms. Preksha Dugar for R.2

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 22.08.2016 after serving copy on the other side.

List the matter on **23.09.2016.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai)
Chairperson